

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(CAA) 149/230-232/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.07.2018

NAME OF THE PARTIES: Adityesh Educational Institute Pvt Ltd & Anr.

Section 230-232 of the Companies Act, 2013.

14. **C.P.(CAA) 149/230-232/2018**

List this matter on 8.8.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)